

National Company Law Tribunal

Allahabad Bench

CP NO. 161/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE COMPANY: M/S Gale Insurance & Financial Advisers Ltd
V/S Roc Kanpur.

SECTION OF THE COMPANIES ACT/I & B CODE: 252 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Manish Kumar	PCS	Gale insurance	Manish Kumar
2.	Tarin	PCS	Gale insurance	Tarin
3	Krishna Dev Vyas	Adv.	ROC	Krishna Dev Vyas

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Sh. Manish Kumar, Advocate for the petitioner company. Sh. Krishna Dev Vyas, CGSC for the respondent ROC, Kanpur.

The learned CGSC seeks further time to file comments/objections, if any, to the present petition. Hence, the time is granted. The petitioner is directed to serve a spare copy of the petition to the Ld. CGSC for expediting the comments/reply of the ROC and to serve an advance copy thereof to the petitioner.

The matter to be listed on 9th February, 2018.

Dated:21.12.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)

— Sd —

H.P. Chaturvedi,
Member (Judicial)